

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 29th September, 2022

NO. HC.VII-167(Pt.-VIII)/2014/8629/A #### The Hon'ble Gauhati High Court has been pleased to ***nominate*** the following Judicial Officer to attend the **4 (four) day** offline module on "***Cyber Crime & Cyber Law Program for Public Prosecutors & Judicial Officers***", to be organised by the North Eastern Police Academy (NEPA), Umsaw, Meghalaya from **11th to 14th October, 2022** in place of **Miss. Tenzin Metho**, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Pasighat, East Siang District who has been ***exempted*** from attending the aforesaid programme.

Name & Designation of the Officer	Contact No.	E-mail ID
Shri Binod Prasad Sub-Divisional Judicial Magistrate(M), Hatsingimari	7086328510	binodsky55@gmail.com

The nominated officer is directed to attend the aforesaid training programme accordingly. Further, he is also requested to submit a report after the completion of the Course.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/8630-8645/A Dated: 29-09-2022
Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.

29.09.22

4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the Judicial Officers accordingly)

6. The District and Sessions Judges, South Salmara-Mankachar.

(He is requested to inform the nominated Judicial Officer under his control to attend the training accordingly)

7. The Director, North Eastern Police Academy (NEPA), Umsaw, Meghalaya. PIN-793123.
8. Miss Tenzin Metho, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Pasighat, East Siang District.
9. Shri Binod Prasad, Sub-Divisional Judicial Magistrate(M), Hatsingimari, South Salmara-Mankachar.

The nominated participant is requested to report at North Eastern Police Academy (NEPA), Umsaw, Meghalaya, Pin-793123 on 10-10-2022 positively. Dress order will be formal (civvies) for classes. Free Boarding & Lodging will be provided to the participant from 10th to 15th October, 2022. Before 10th and after 15th October, 2022 boarding & lodging will be charged as per Govt. Rules.

10. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

13. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
29.09.22
REGISTRAR (JUDICIAL)